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MCRC-47078-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 29th OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 47078 of 2025

MOHAMMED ATIK

Versus

STATE OF MP

.....
Appearance:

Shri Syed Ashhar Ali Warsi advocate for the applicant.

Shri Santosh Singh Thakur public prosecutor for the State.
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ORDER

After arguing for a while, learned counsel for the applicant requests for withdrawal of second bail application filed u/S 483 of BNSS, 2023.

Request accepted.

Bail application is dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR)
JUDGE

BDJ